

13

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.397/90

Date of Order: 11.10.93

Mandala Ramakrishna Rao

.. Applicant

Vs.

1. Union of India rep by Secretary to
Government
Ministry of Environment & Forests
(Dept. of Environment, Forest & Wild life)
New Delhi.
2. Secretary, Union Public Service Commission
Dhulipur House,
New Delhi.

.. Respondents

Counsel for the Applicant : Mr.K.Lakshmi Narasimha

Counsel for the Respondents:

N.R. Devalaj
Mr. E. Madan Mohan Rao
S. S. C

CORAM:-

THE HON'BLE MR.A.B.GORTHI : MEMBER (ADMN.)

THE HON'BLE MR.T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

BAG

..2

OA. 397/90

Dt. of decision 11.10.93.

18

Judgement
As per the Hon'ble Mr. A.B. Gorthi, Member (Admn.)

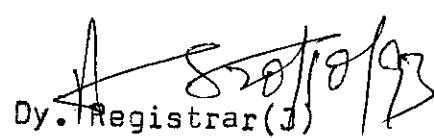
The relief claimed by the applicant herein is for a direction to the respondents to permit him to appear in Indian Forest Service Examination to be held in 1990. When this application came up for admission, an interim direction was given to the respondents to entertain the application of the applicant for appearing for the said examination. We are now informed by the learned counsel for the applicant that in compliance with the interim order of the Tribunal the applicant was allowed to appear for the examination but the applicant did not qualify thereat. The application having thus become infructuous, ^{is} ~~since~~ hereby dismissed. Consequently, MA 391/90 is also dismissed.

T. Chandrasekhar Reddy

(T. Chandrasekhar Reddy
Member (Judl.))


(A.B. Gorthi)
Member (Adm.)

Dt. 11-10-1993
Dictated in Open Court


Dy. Registrar (J)

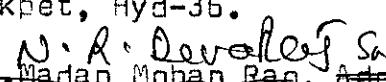
Copy to:-

1. Secretary to Government, Ministry of Environment & Forests (Dept. of Environment, Forest & Wild life), Union of India, New Delhi.

kmv

2. Secretary, Union Public Service Commission, Dholpur house, New Delhi.

3. One copy to Sri. K. Lakshmi Narasimha, advocate, 16-11-20/1 Saleem nagar, Malakpet, Hyd-36.

4. One copy to Sri. ~~E. Madan Mohan Rao~~, Addl. CGSC, CAT, Hyd.  N.R. Devulapalli Sa.

5. One copy to Library, CAT, Hyd.

6. One spare copy.

Rsm/-

22/10/93
Rsm/-
10/10/93

O.A. 397/90

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER(A)
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated: 11/10/1993

ORDER/JUDGMENT:

M.A./R.A./C.A. NO.

O.A. No.

in
397/90

T.A. No.

(W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions

Dismissed.

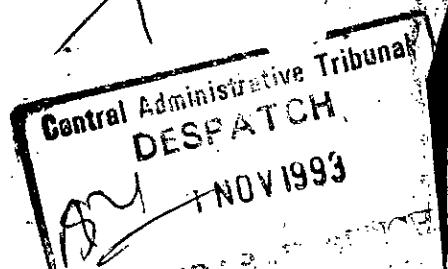
Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm



Case No.

Respondents Case

P